

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(THIRTY-SIXTH REPORT)

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Thirty-sixth Report.

2. The Committee met on the 19th August, 1968, for examination of the following Constitution (Amendment) Bills under Rule 294 (1) (a) of the Rules of Procedure:—

- * (1) The Constitution (Amendment) Bill, 1968 (*Amendment of Seventh Schedule*) by Shri Yashpal Singh.
- * (2) The Constitution (Amendment) Bill, 1968 (*Amendment of article 130*) by Shri Yashpal Singh.

Examination of Constitution (Amendment) Bills

3. The Member concerned had been invited to present before the Committee his views on his Bills. Shri Yashpal Singh attended the sitting.

4. The Committee considered the Bills and arrived at the following findings as a result of their examination of the Bills:—

Findings of the Committee

- (1) The Constitution (Amendment) Bill, 1968 (*Amendment of Seventh Schedule*) by Shri Yashpal Singh.

The Bill sought to amend Seventh Schedule to the Constitution with a view to transfer entry No. 8 regarding "intoxicating liquors" from the State List to the Concurrent List.

After considering all aspects of the matter, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill

- (2) The Constitution (Amendment) Bill, 1968 (*Amendment of article 130*) by Shri Yashpal Singh.

The Bill sought to locate a permanent Bench of at least three Judges of Supreme Court in Bangalore.

After considering all aspects of the matter, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill

Recommendation

5. The Committee recommended that Shri Yashpal Singh be permitted to move for leave to introduce his Constitution (Amendment) Bills.

New Delhi:
August 19, 1968.
Varanasi 28, 1990 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills
and Resolutions.

*Circulated to Members separately (Bills Nos 66 and 68)